

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 222
IB-997/ND/2019
IA-1349/2021, IA-5961/2022, IA/2932/2020
IA/3501/2020

IN THE MATTER OF:

Pradyuman Kumar Aggarwal & Others ... **Applicant/Petitioner**

Versus

M/s. Orchild Salon On Services Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Aanchal Kapoor for R-1 in IA 3501/2020,
Adv. Moazzam Khan, Adv. Anvita Goel in IA-
3501/2020 for R-2 & R-3,

For the Liq. : Adv. Manoj Kr. Garg, Adv. Pulkit Atal, Adv.
Kundan Roy, Adv. Rakesh Kumar Jain in person

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 11.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)